

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Tribunal in

Dated 12/10/04

Registration No. 12/10/04

CCP. 87/04

Karmjeet Singh Sehrai

..... Applicant(s)

VERSUS

B.P. Khave P. Respondent(s)

A copy of the ORDER dated 8.10.04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

08.10.2004

Applicants by Shri M. Sharma.

Respondents by Shri M.N. Banerjee.

This contempt petition is filed for dis-

obedience of the order passed in OA No.

721/2004 on 11/9/2004. The learned coun-
sel for the applicants has argued that the order
dated 20.8.2004 is never communicated
to the applicants and in pursuance of the this
order dated 20.8.2004, the order reverting the
applicants has been passed and has been
communicated to the applicants on 16.9.2004 i.e.
after 15 days of passing of the interim order
of maintaining the status quo by the Tribunal.
Mere passing the order is not sufficient unless
it is duly communicated to the applicants.

In reply the learned counsel for the responden-
ts argued that the applicants themselves have
filed the order dated 20.8.2004 i.e. regarding
cancellation of the selection in their OA,
before the passing the order of status quo by
this Tribunal. Hence, they have not flouted
the interim order passed by this Tribunal and
the applicants were well within the knowledge
of their reversion before passing the ~~XXX~~
interim order.

The learned counsel for the applicants further
argued that the applicants are working on the
promotion post which can be ascertained by the
records of the respondents. This is a matter of
record.

We at this stage do not find any wilful dis-
obedience on the part of the respondents in not
complying with the orders of the Tribunal as
they have passed the reversion orders before
the interim order was passed by the Tribunal of
status quo.

Hence, this CCP has no merit and is accordingly
dismissed.

Sd/-
(Madan Mohan)
JM

Sd/-
(M.P. Singh)
VC

12/10/04

उपरजिस्ट्रार

DY. REGISTRAR

केन्द्रीय प्रशासनिक अधिकारण

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जबलपुर बैंच, जबलपुर

JABALPUR BENCH, JABALPUR